

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 55  
**C.P.(IB) 1215/MB/2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.02.2023**

NAME OF THE PARTIES: - **ENCORE ASSET RECONSTRUCTION  
COMPANYPRIVATE LIMITED V/s D S  
Kulkarni & Company through its partners  
Mr. Deepak S. Kulkarni and Mrs. Hemanti D.  
Kulkarni**

*Appearance (via video-conference):*

For the Applicant :  
For the Respondent :

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 28.03.2023, for further consideration and hearing.

**Sd/-**

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare